

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Divison Bench)

Item No.-103
IB-706/PB/2018
New IA-2939/2024

IN THE MATTER OF:

ICICI Bank Ltd.

.....Applicant

Vs.

Apex Buildsys Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq

Order delivered on 04.06.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the Liquidator : Mr. Abhishek Anand, Mr. Karan Kohli,
Mr. Abhishek Sinha

ORDER

New IA-2939/2024:-

This is an application filed by the Liquidator under Regulation 44(2) of the IBBI (LP) Regulations, 2016 seeking further extension for the liquidation period. Heard Ld. Counsel for the Liquidator. Keeping in view the facts and circumstances of the case, 4 months extension w.e.f. 01.06.2024 is granted for completion of the liquidation process. The Liquidator is directed to complete the liquidation process within the extended period. With these observations, the present IA **is disposed off.**

Sd/-

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

**(MAHENDRA KHANDELWAL)
MEMBER (J)**